

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4426
ANSWERED ON:08.08.2014
TAXI SERVICE FOR WOMEN
Shanavas Shri M. I.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government proposes to establish a taxi service exclusively for women in the country keeping in view the success of `she taxi` being implemented by the Government of Kerala and the rising incidents of harassment and attack on women commuters;
- (b) if so, the details thereof;
- (c) whether the Union Government and the Government of Kerala have held discussions in this regard;
- (d) if so, the details and outcome thereof; and
- (e) the time by which such taxi service is likely to be implemented in the country?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a) & (b): Ministry of Road Transport & Highways has informed that transportation by road is a State subject and the powers are vested with the State Government under Section 67 of the Motor Vehicles Act 1988 to control road transport system in their respective States.
- (c): The Union Government have not held any discussion with State Government of Kerala in this regard;
- (d) & (e): Does not arise.